

PUNAJB VIDHAN SABHA SECRETARIAT

Unstarred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Saturday, the 25th June, 2022**

Vacant Posts and Shortage of Medicines in Veterinary Hospitals and Dispensaries of Sub-Division Budhlada

5. **Shri Budh Ram, M.L.A.:-** Will the Animal Husbandry Minister be pleased to state:-

- (a) the number of Veterinary Hospitals and dispensaries in sub-division Budhlada alongwith the number of posts of various categories (including doctors) lying vacant out of therein and the time by which the same will be filled-up;
- (b) whether it is a fact that medicines are insufficient in veterinary hospitals in sub-division Budhlada; if so, whether the Government proposes to arrange medicines for said Hospitals?

To Construct Veterinary Hospital at Baretta

6. **Shri Budh Ram, M.L.A.:-** Will the Animal Husbandry Minister be pleased to state whether it is a fact that veterinary hospital is situated in the east side of the city Baretta of sub-division Budhlada whereas most of the cattle breeders reside on the west side of the city (which is generally called Baretta village) and the railway line which passes through the city causes a hurdle while transporting these animals to the Hospital; if so, whether there is any proposal under consideration of the Government to set up the veterinary hospital on the side of village Baretta; if so, the time by which it will be done?

Instructions regarding preparing of the Blue Cards/Smart Cards

11. **Sardar Manwinder Singh Giaspura, M.L.A.:-** Will the Food and Civil Supplies Minister be pleased to state:-

- (a) the instructions of the Govt. for the citizens pertaining to preparing of Blue Cards/Smart Cards;
- (b) whether the un-authorized cards which were made by the M.L.As of the constituency by affixing logos during the previous Govt., will be cancelled?

To Open A.T.I. College at Doraha (Assembly Constituency Payal)

12. **Sardar Manwinder Singh Giaspura, M.L.A.:-** Will the Chief Minister be pleased to state:-

- (a) whether it is a fact that an illegal police station has been constructed on land which was acquired on 27.10.1993 for opening A.T.I. college at Doraha (Payal Constituency);
- (b) whether there is any plan of the Govt. to open a Technical College thereat and if the same is not to be constructed, whether the said land can be returned back to the farmers;
- (c) whether compensation of the said land can be given to the farmers?

Action Regarding the Recruitment of E.T.T. Teachers adjusted without Posts

13. **Sardar Manwinder Singh Giaspura, M.L.A.:-** Will the Education Minister be pleased to state:-

- (a) whether it is a fact that 162 teachers out of 4500-2005 E.T.T. teachers who have been adjusted without posts, all belong to the general category;
- (b) whether it is also a fact that the posts on which the teachers have been adjusted were not reserved as per the constitution;
- (c) under whose pressure or lure the teachers belonging to the general category have been adjusted without posts as ordered by the officers/officials; whether the Govt. will take any action against the supra officers/officials?

Details of Funds sanctioned under "Punjab Nirman Scheme" and released to the Beneficiaries

19. **Shrimati Aruna Chaudhary, M.L.A.:-** Will the Finance and Planning Minister be pleased to state:-

- (a) whether the funds have been released to the beneficiaries by the Govt. sanctioned under the "Punjab Nirman Scheme" during the regime of previous government;
- (b) if the reply to part (a) above be in the negative, then the details of grants still lying pending for release of such funds togetherwith the reasons therefor alongwith the time by which all such grants are likely to be released?

Checked 24/6/22
Superintendent
Punjab Vidhan Sabha
Chandigarh

Details of Works done by Public Works Department in Assembly Constituency Sangrur

28. **Biba Narinder Kaur Bharaj, M.L.A.**:- Will the Public Works (B & R) Minister be pleased to state:-
- the list of works to be done by the Public Works Department togetherwith the rules/regulations or sub-rules as well as laws applicable for carrying out these works;
 - whether the Department has the authority to carry out any other work besides the list of works mentioned above;
 - the detailed list of works done by the P.W.D during the last three years i.e 2019-20, 2020-21 and 2021-22 in Assembly Constituency Sangrur?

Adoption of Parameter under Smart School Mission in the Government Schools of Sangrur

29. **Biba Narinder Kaur Bharaj, M.L.A.**:-Will the Education Minister be pleased to state whether Primary, Upper-Primary and Senior Secondary Schools in Assembly Constituency Sangrur have adopted stage-1 and stage-2 parameters under "Smart School Mission" ; if so, the list regarding the same be provided?

Details of Sanctioned Posts of Scheduled Castes in Finance Department

35. **Shri Vikramjit Singh Chaudhary, M.L.A.**:- Will the Finance Minister be pleased to state:-
- the group-wise number of sanctioned posts for the people belonging to Scheduled Castes in Finance Department alongwith the number of posts (Group-wise) presently lying vacant in the same;
 - the action being taken by the Govt. to fill-up the reserved posts lying vacant of Scheduled Castes?

Details of sanctioned Posts of Scheduled Castes in Health and Family Welfare Department

36. **Shri Vikramjit Singh Chaudhary, M.L.A.**:- Will the Chief Minister be pleased to state:-
- the Group-wise total number of sanctioned posts for the people belonging to Scheduled Castes in Health and Family Welfare Department alongwith the Group-wise number of posts lying vacant in the same at present;
 - the action being taken by the Govt. to fill-up the reserved posts lying vacant of Scheduled Castes?

Details of sanctioned Posts of Teachers and Staff of Schools Falling in Assembly Constituency Phillaur

38. **Shri Vikramjit Singh Chaudhary, M.L.A.**:- Will the Education Minister be pleased to state:-
- the Group-wise and category-wise total number of sanctioned posts of Teachers and other staff in the schools falling in Assembly Constituency Phillaur togetherwith the number of posts lying vacant at present;
 - the steps taken and to be taken by the Government to fill the above said posts alongwith the time by which this process is likely to be completed?

To Construct a Roundabout on the T-Point Near Tihang Chungi

39. **Shri Vikramjit Singh Chaudhary, M.L.A.**:- Will the Public Works (B&R) Minister be pleased to state whether it is a fact that there is a risk of accidents at T-point nearby Tihang Chungi in Phillaur city; if so, whether the government will consider on the proposal to construct a roundabout thereat?

Fixation of wages of labourers by the State Govt.

52. **Doctor Nachhatar Pal, M.L.A.**:-Will the Chief Minister be pleased to state whether all needs of labourers and their families are taken into consideration by the government while fixing minimum wages; if so, whether current rates of minimum wages are in accordance with the needs of labourers in the State?

To enhance honorarium given to Sarpanches

53. **Doctor Nachhatar Pal, M.L.A.**:- Will the Rural Development and Panchayats Minister be pleased to state:-
- whether payment of honorarium is not being made timely to the present village Sarpanches every month by the State Govt.; if so, the details of months for which payment of honorarium is lying pending and the time by which pending honorarium is likely to be released to the sarpanches;
 - whether there is any proposal under consideration of the govt. to enhance honorarium given per month to the sarpanches of the villages and to provide honorarium to Panchayat members also; if so, the time by which it is likely to be done?

Cyber 24/6/22
Superintendent
Punjab Vidhan Sabha
Chandigarh

Details of Recruitment of Drivers in D.P.I college

57. **Shri Dinesh Chadha, M.L.A.**:-Will the Higher Education Minister be pleased to state as to whether it is a fact that final list and appointment letters have not been issued despite of the completion of recruitment process of the candidates under Advertisement No. 05 of 2016 issued by S.S.Board to fill 37 posts of drivers in DPI College; if so, the reasons therefor; the details be provided ?

To construct incomplete bridges on Ropar to Patialan road

58. **Shri Dinesh Chadha, M.L.A.**:-Will the Public Works (B & R) Minister be pleased to state the action being taken by the government to restart the work of bridges on Ropar to Patialan road which has been lying suspended since long ago togetherwith the details thereof ?

Creation of New Posts by Various Departments from Finance Department

61. **Doctor Sukhwinder Kumar, M.L.A.**:- Will the Finance Minister be pleased to state the category-wise number of various posts alongwith the names of various departments of the State who made a demand for creation of posts from Finance department from the year 2017 to June, 2022 and the number of new posts created by the Finance department togetherwith the number of various category-wise sanctioned posts abolished in various departments; the details thereof?

To Install CCTV Cameras at Police Stations/Posts of State

62. **Doctor Sukhwinder Kumar, M.L.A.**:-Will the Chief Minister be pleased to state whether the entrances and exits of all the police stations/posts of the State have been equipped with Night Vision Close Circuit Television (CCTV) cameras; if not, whether there is any proposal under consideration of the Government for installation of such cameras; if so, by when?

To release grant for the construction of Mallan Wala Sub-Tehsil

65. **Shri Naresh Kataria, M.L.A.**:-Will the Revenue Minister be pleased to state the time by which the government will release the grant for the construction of sanctioned Sub-Tehsil at Mallan Wala, Tehsil Zira?

To provide subsidy to the Farmers with Tractors of power less than 55 H.P

66. **Shri Naresh Kataria, M.L.A.**:-Will the Chief Minister be pleased to state as to whether there is any scheme under consideration of the government to provide subsidy to the farmers with tractors of power less than 55 H.P; if so, the time by which the said scheme will be implemented?

Chandigarh
The 22nd June, 2022

Cybal 24/6/22
Superintendent
Punjab Vidhan Sabha
Chandigarh

Surinder Pal
Secretary,
Punjab Vidhan Sabha.